

HIGH COURT OF CHHATTISGARH AT BILASPUR

NOTIFICATION

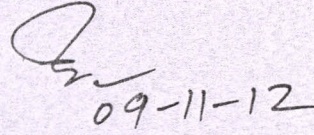
No. 22372/A.R.(J)/2012

Bilaspur, dated 09.11.2012

As directed, following changes are made in the current roster dated 08/11/2012, which shall remain applicable from 19/11/2012 till further orders of Hon'ble the Chief Justice:-

- 1] All Arbitration Appeals, which have been directed to be listed before the Division Bench-I comprising Hon'ble the Chief Justice & Hon'ble Mr. Justice Sunil Kumar Sinha, shall be listed before the Division Bench-II comprising Hon'ble Mr. Justice Abhay Manohar Sapre & Hon'ble Mr. Justice G. Minhajuddin.
- 2] Roster of other Benches shall be remain unchanged.

By order of Hon'ble the Chief Justice,


09-11-12
(Rajesh Shrivastava)
Addl. Registrar (Judicial)